

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH NEW DELHI
OA NO. 474/2023**

IN THE MATTER OF

Jairam Dass Chawla

Vs

State of Haryana & Ors

Reply on behalf of the Joint committee

Most Respectfully Showeth:

1. The above-mentioned original application is pending before this Hon'ble Tribunal and now is fixed for 14.03.2024 regarding complaining about encroachments over the green belt on Delhi to Sirsa National Highway No.9 in Hisar, Haryana and improper selection of site for plantation of trees including Peepel and Bud (Bargad) over sewerage line and below 33 KV electricity line.
2. The site of complaint inspected on 30.01.2024 by joint committee of Dr. Sunil Sheoran, Scientist-C representative of HSPCB, Sh. Surya Singh, RFO, Hisar (representative of DFO, Hisar) and Sh. Yashvir Nain, Link Officer of ADC, Hisar w.r.t. Hon'ble NGT order dated 21.11.2023 passed In the Original Application No. 474/2023 in the matter of Jairam Dass Chawla Versus State of Haryana and Ors. During the inspection, the above-mentioned joint committee has made the following observations:
 - I. Municipal Corporation, Hisar has to remove the illegal encroachment over the green belt on Delhi to Sirsa National Highway No. 09.
 - II. The small plants were found planted by the District Forest Officer, Hisar under the 33 KVA High tension electricity line.
 - III. The high-tension electricity wires are crossing & touching through the old existing trees planted in this area.
 - IV. The plantation is made near the sewage line by the District Forest Officer, Hisar.The copy of the inspection report dated 30.01.2024 along with photographs attached as **Annexure-R/1**.
3. After this Haryana State Pollution Control Board vide letter No. HSPCB/HR/2024/2935 dated 26.02.2024 requested to the Executive



Engineer, DHBVN, Hisar, vide letter No. 2719 dated 02.02.2024 to DFO, Hisar. Vide letter No.2932 dated 26.02.2024 to PHED Hisar and Vide letter No. 3123 dated 05.03.2024 to MC Hisar to take necessary remedial actions to resolve the complaint.

4. Further, Superintendent Engineer (OP) Circle, DHBVN, Hisar vide letter No. T-83 dated 04.03.2024 submitted that the grievance has been redressed and resolved by trimming the old existing tree branches which are close to the electric supply line. The copy of letter No. T-83 dated 04.03.2024 attached as **Annexure R/2**.
5. The DFO, Hisar vide letter No. 2647 dated 15.02.2024 submitted that the plants planted under the 33 KVA high-tension electricity line have been shifted to another place. Copy of letter No. 2647 dated 15.02.2024 attached as **Annexure-R/3**.
6. The Executive Engineer, PHED vide letter No. 3083 dated 04.03.2024 submitted that neither trees nor plants exist on the sewage line of PHED at the above-mentioned location. Copy of letter No. 3083 dated 04.03.2024 attached as **Annexure R/4-**.

The matter of illegal encroachment of the above-mentioned location is pending before the court of Divisional Commissioner, Hisar and before this honorable tribunal in 847/2022.

Place: Hisar

Date: 13.03.2024


**Regional Officer,
Hisar Region**

INSPECTION REPORT

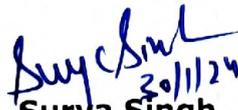
The site of complaint i.e. about encroachments over the green belt on Delhi to Sirsa National Highway No.9 in Hisar, Haryana and improper selection of site for plantation of trees including Peepal and Bud (Bargad) over sewerage line and below 33 KV electricity line inspected today i.e. 30.01.2024 by joint committee i.e. Dr. Sunil Sheoran, Scientist-C representative of HSPCB, Sh. Surya Singh, Range forest Officer, Hisar and Sh. Ashvir Nain, Link Officer of ADC, Hisar w.r.t. Hon'ble NGT order dated 21.11.2023 passed In the Original Application No. 474/2023 in the matter of Jairam Dass Chawla Versus State of Haryana and Ors.

During the inspection, the above-mentioned joint committee has made the following observations:

- I. Municipal Corporation, Hisar has to remove the illegal encroachment over the green belt on Delhi to Sirsa National Highway No. 09.
- II. The small plants were found planted by the District Forest Officer, Hisar under the 33 KVA High tension electricity line.
- III. The high-tension electricity wires are crossing & touching through the trees planted in this area.
- V. The plantation is made near the sewage line by the District Forest Officer, Hisar.

The joint committee has decided to send the letter to the concerned department i.e. Municipal Corporation, Hisar, DFO Hisar, Executive Engineer, DHBVN, Hisar & Executive Engineer, PHED, Hisar to take necessary remedial action to resolve the complaint.


30.01.2024
Dr Sunil Sheoran,
SC-C, HSPCB, Hisar


30/1/24
Surya Singh,
RFO Hisar


Ashvir Nain, Link officer
of ADC Hisar.



GPS Map Camera

2287

Hisar, Haryana, India

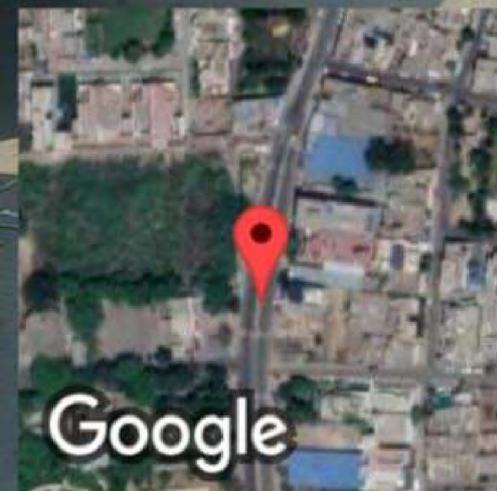
5P37+Q6G, Bhadra - Balsamand - Hisar Rd,

Prem Nagar, Hisar, Haryana 125001, India

Lat 29.154296°

Long 75.712855°

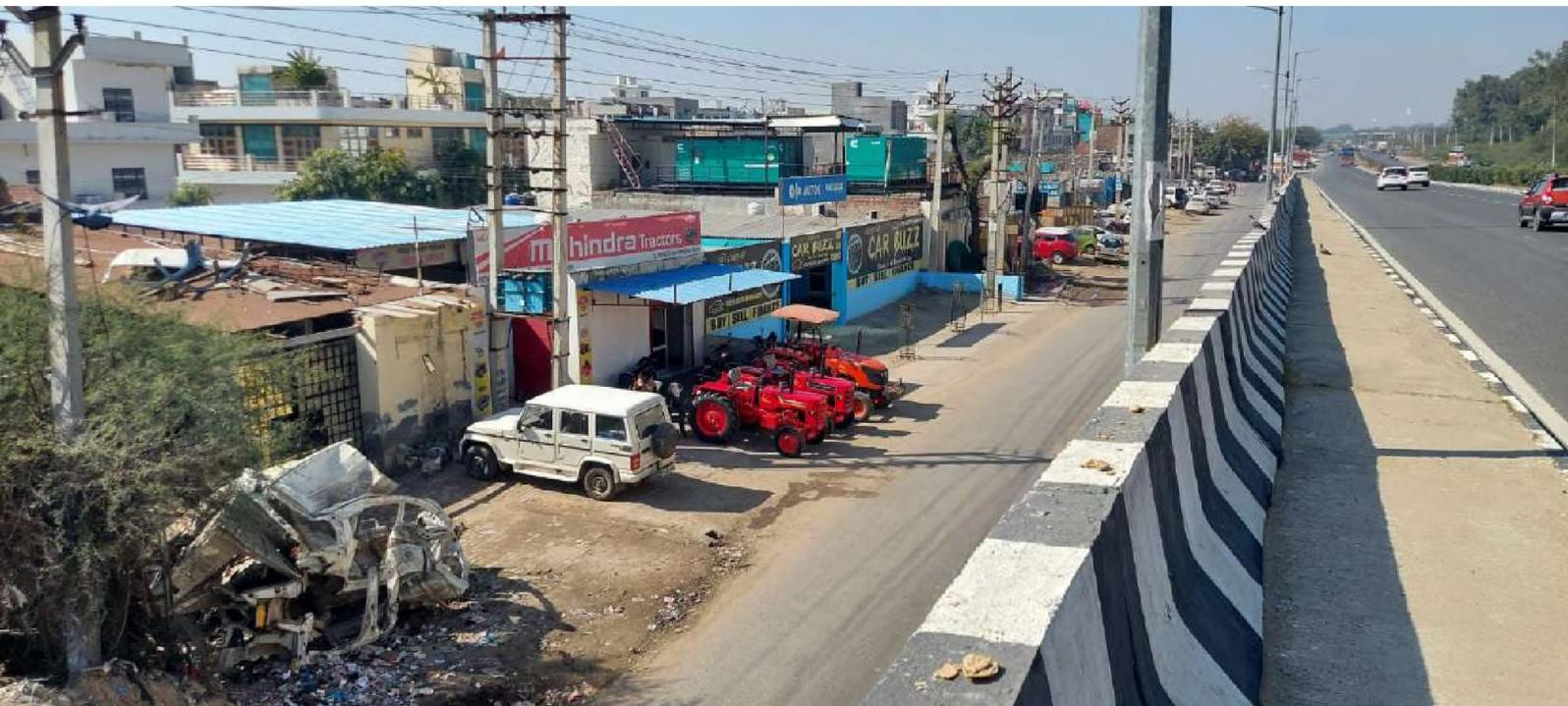
30/01/24 11:34 AM GMT +05:30

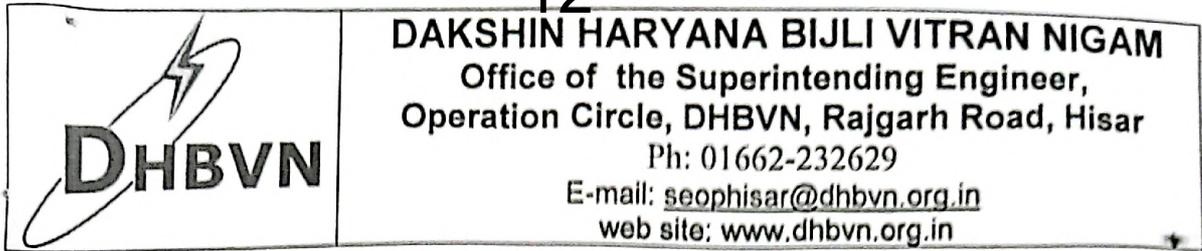


Google









To

Reginal Officer,
Haryana Polution Control Board,
Hisar

Memo No.Ch.-03 / T-83

Dated:-04.03.2024

Sub:- Regarding OA no. 474 of 2023 titled as Jairam Dass Chawla Vs State of Haryana.

Ref:- Refer to your office memo no. HSPCB/HR/2024/2935 dated 26.02.2024.

On the subject noted matter, SDO(OP) City S/Division, DHBVN, Hisar vide office memo no. 969/70 dated 04.03.2024 (copy attached), it is intimated that the complaint of Sh. Jairam Dass Chawla, resident of House no. 183, Sundar Nagar, Barwala Road, Hisar regarding encroachment over green belt on Delhi to Sirsa National Highway no. 09 in Hisar, Haryana and improper selection of site for plantation of trees including peepel and bud over sewerage line and below 33KV electricity line. The grievance of the consumer has been redressed and resolved (Photo of action taken by Nigam attached). It is therefore requested to dispose off the complaint.

This is for your kind information & further necessary action, please.

DA/As above


SE (OP) Circle,
DHBVN, Hisar

CUSTOMER CARE CENTRE

City Sub Division, DHBVN, HISAR
SDOOPCityHisar@DHBVN.Org.in

Memo No. 969/70Dated:- 04/03/2024

To

Xen 'OP' Divn No. 1
DHBVN Hisar

Subject: Reply of complaint made by Sh. Jai Ram Chawla , Resident of house no. 183, Sundar Nagar , Barwala Road , Hisar.

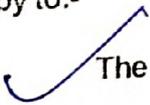
Kindly refer to your good office Memo No. 854/57 dated. 19/02/2024 regarding erection of cable wire and other instrument through electricity poles.

In this connection , It is brought to your kind notice that the complaint of Sh. Jai Ram Chawla , Resident of house no. 183, Sundar Nagar , Barwala Road , Hisar regarding encroachment over green belt on Delhi to Sirsa National Highway No. 09 in Hisar ,Haryana and improper selection of site for plantation of trees including peepel and bud over sewerage line and below 33 Kv electricity line. The grievance of the consumer has been redressed and resolved. (Photo of action taken by Nigam attached) It is therefore requested to dispose off the complaint.

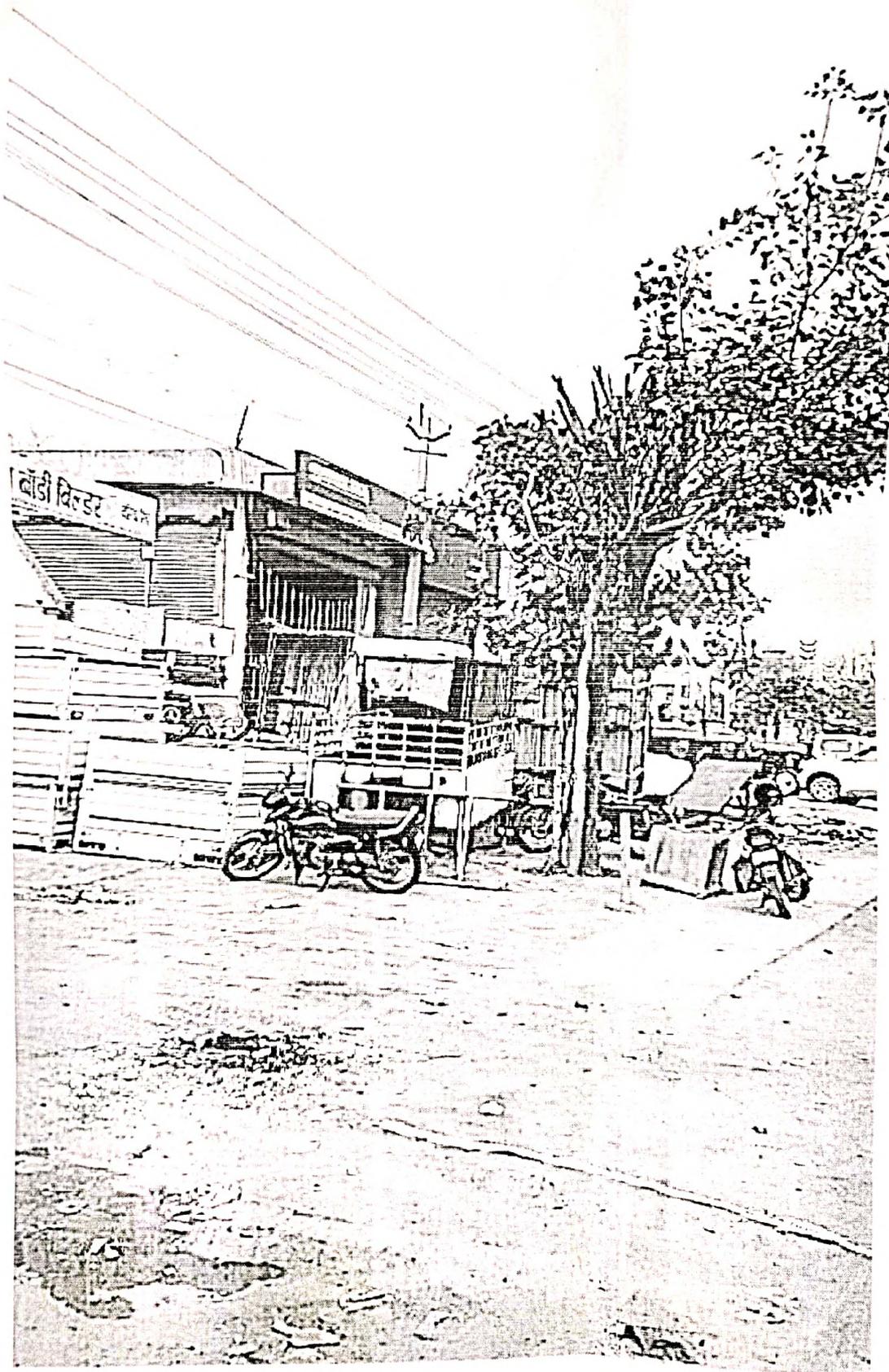
This is for your kind information & further necessary action, please.


SDO City ,
CCC, Double Phatak,
DHBVN, Hisar.

Copy to:-

 The SE 'Op' Circle, DHBVN Hisar for information, please.

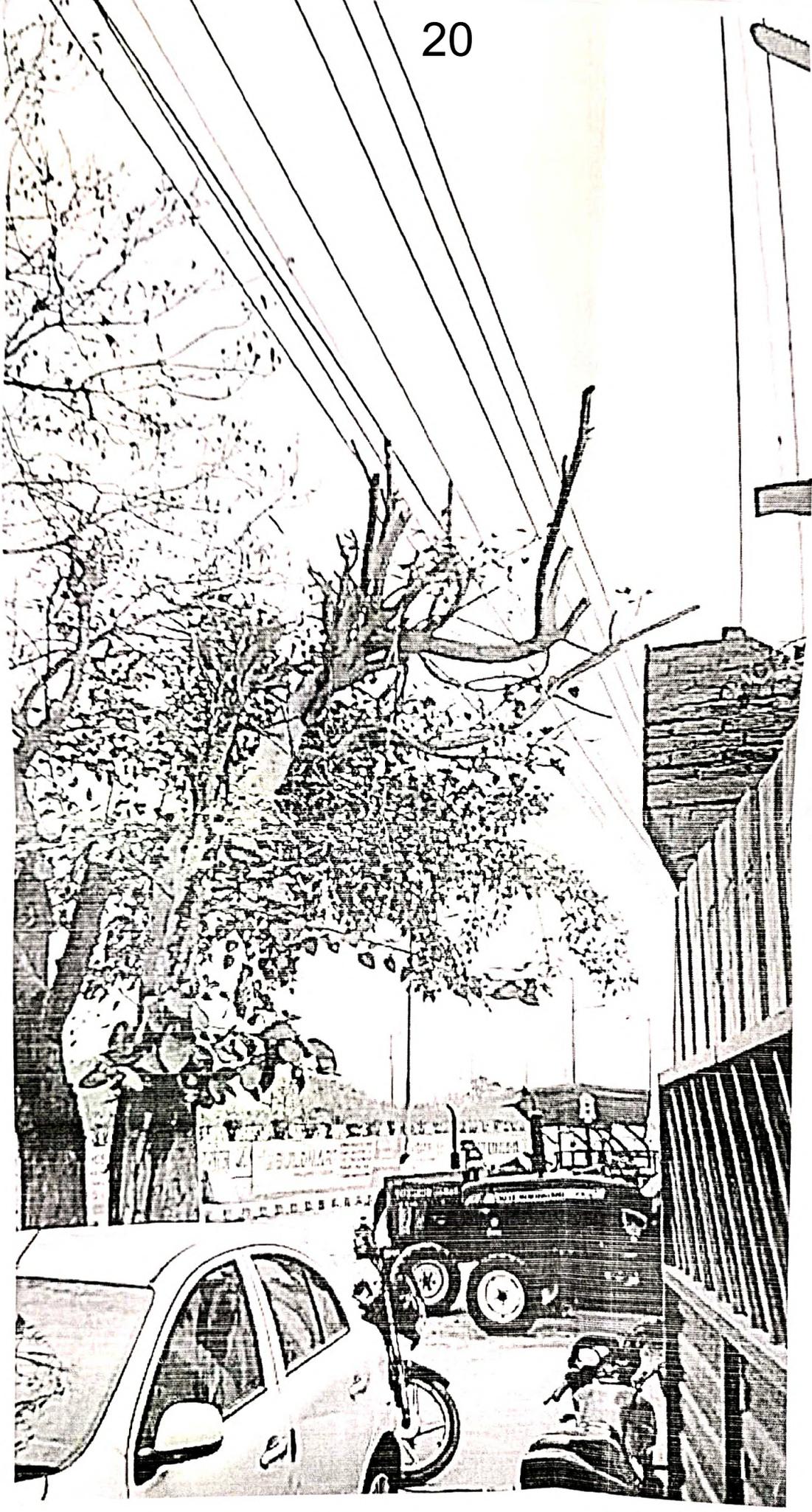


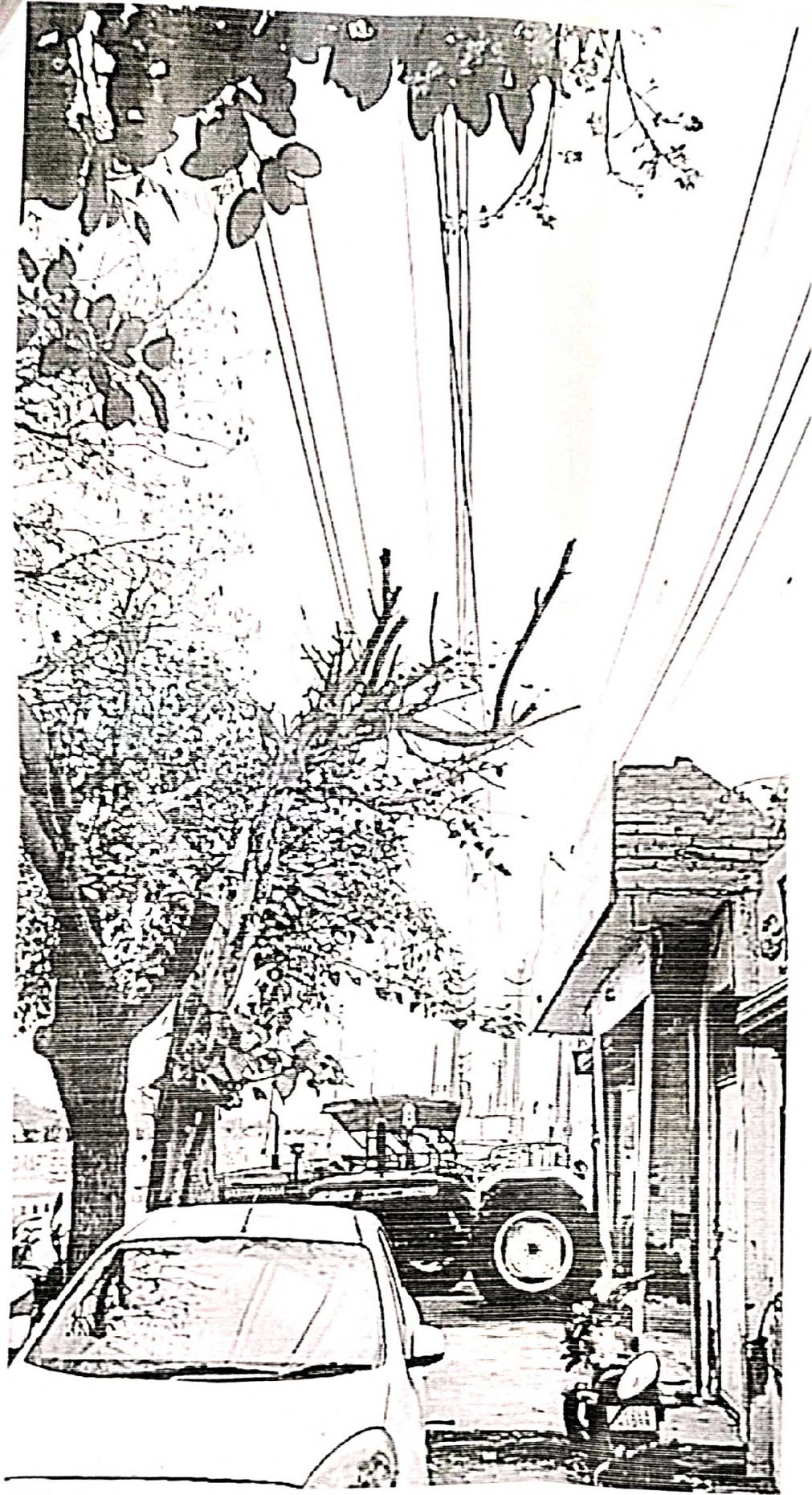


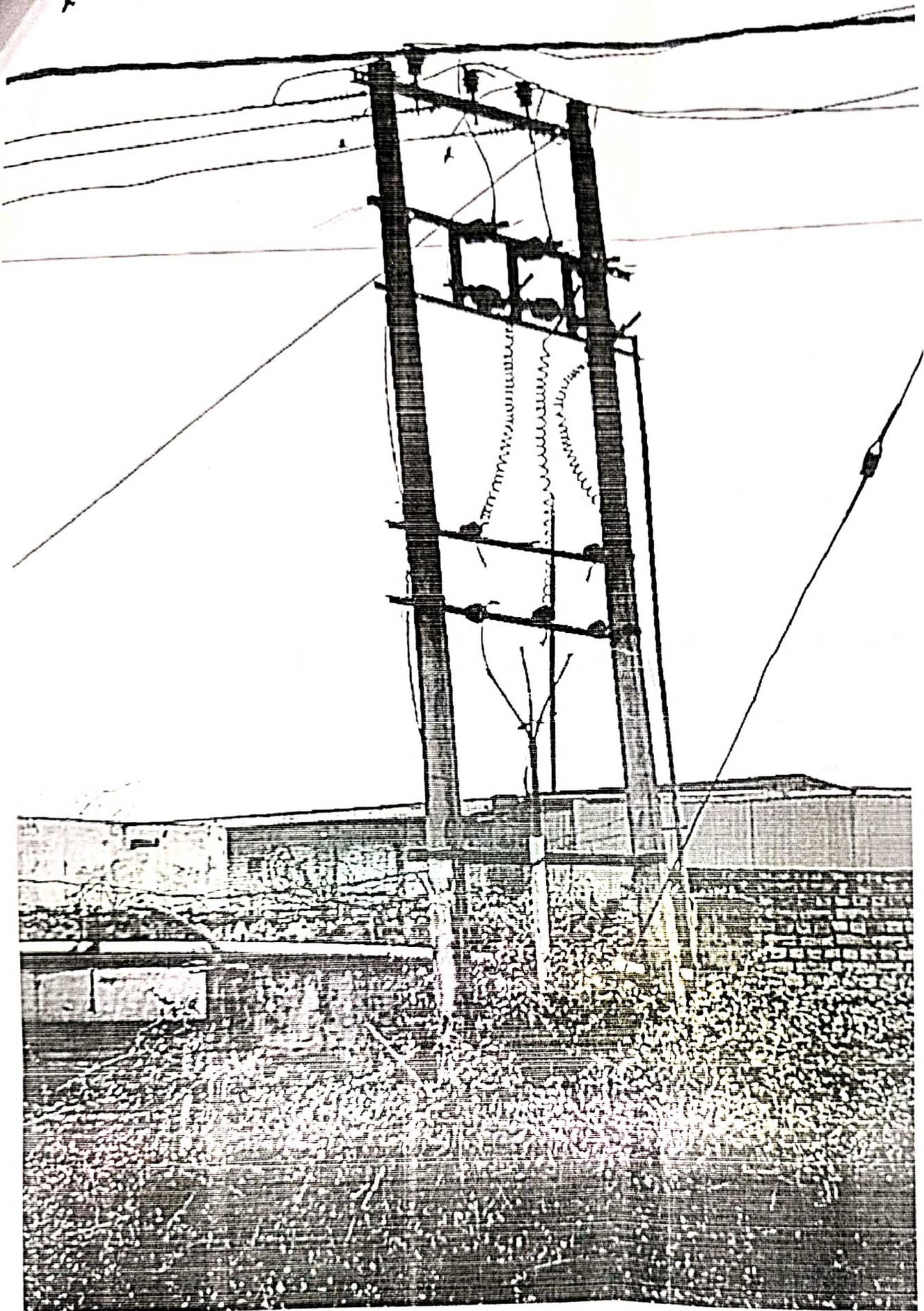












कार्यालय

वन मण्डल अधिकारी, क्षेत्रीय वन मण्डल हिसार

हवाई अड्डा रोड, नजदीक मील गेट, हिसार-01662-259232(का0) Mail id-dfohisar.t@gmail.com

क्रमांक: 2647

दिनांक: 15/02/2024

सेवा में,

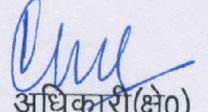
Regional Office,
Haryana State Pollution Control Board,
Urban Estate-II, Hisar.

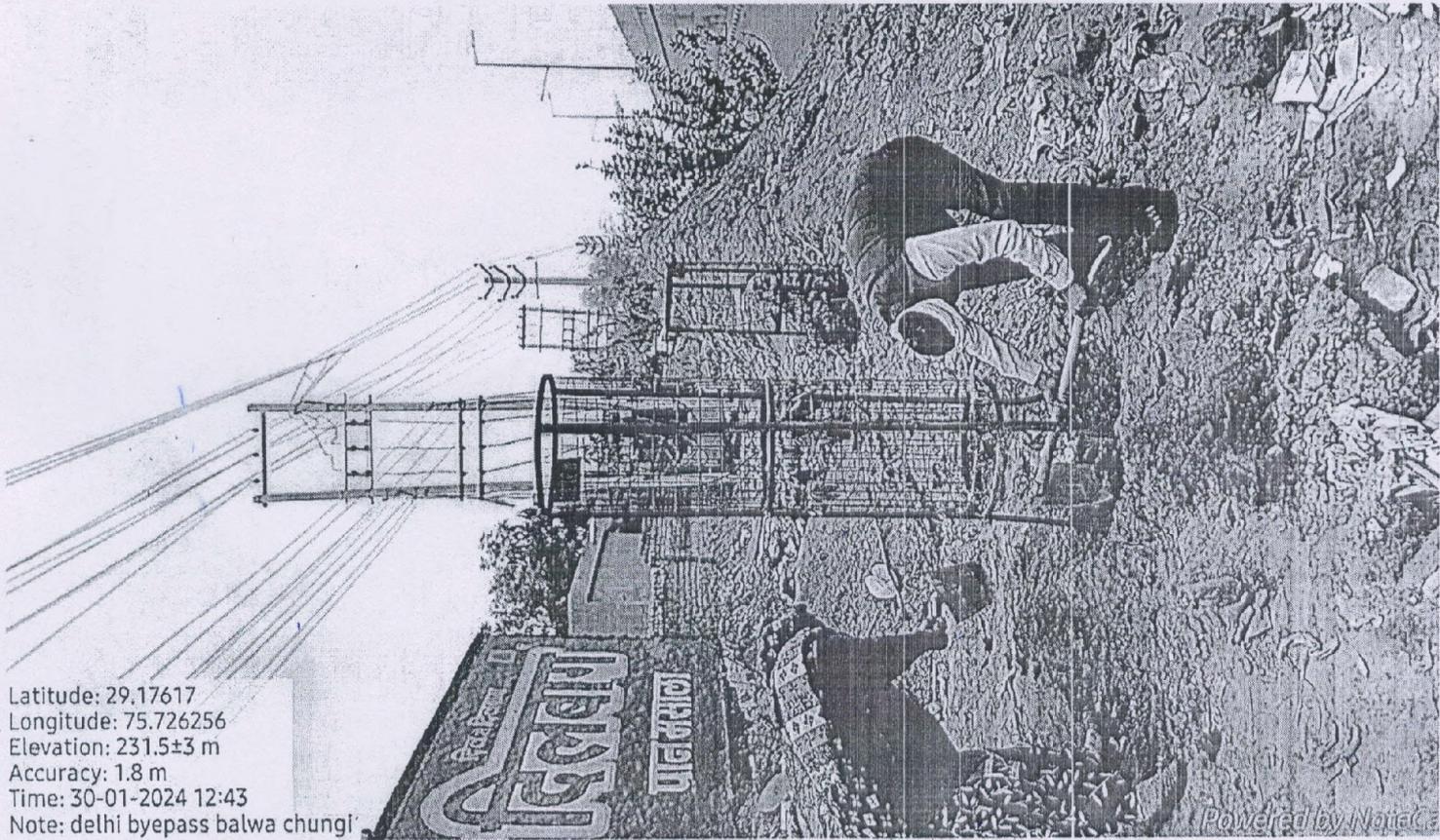
विषय: **Regarding OA No. 474 of 2023 titled as Jairam Dass Chawla Vs State of Haryana & Ors.**

संदर्भ: आपका पत्र0 क्र0 HSPCB/HR/2024/2719 दिनांक 02.02.2024

0-0-0

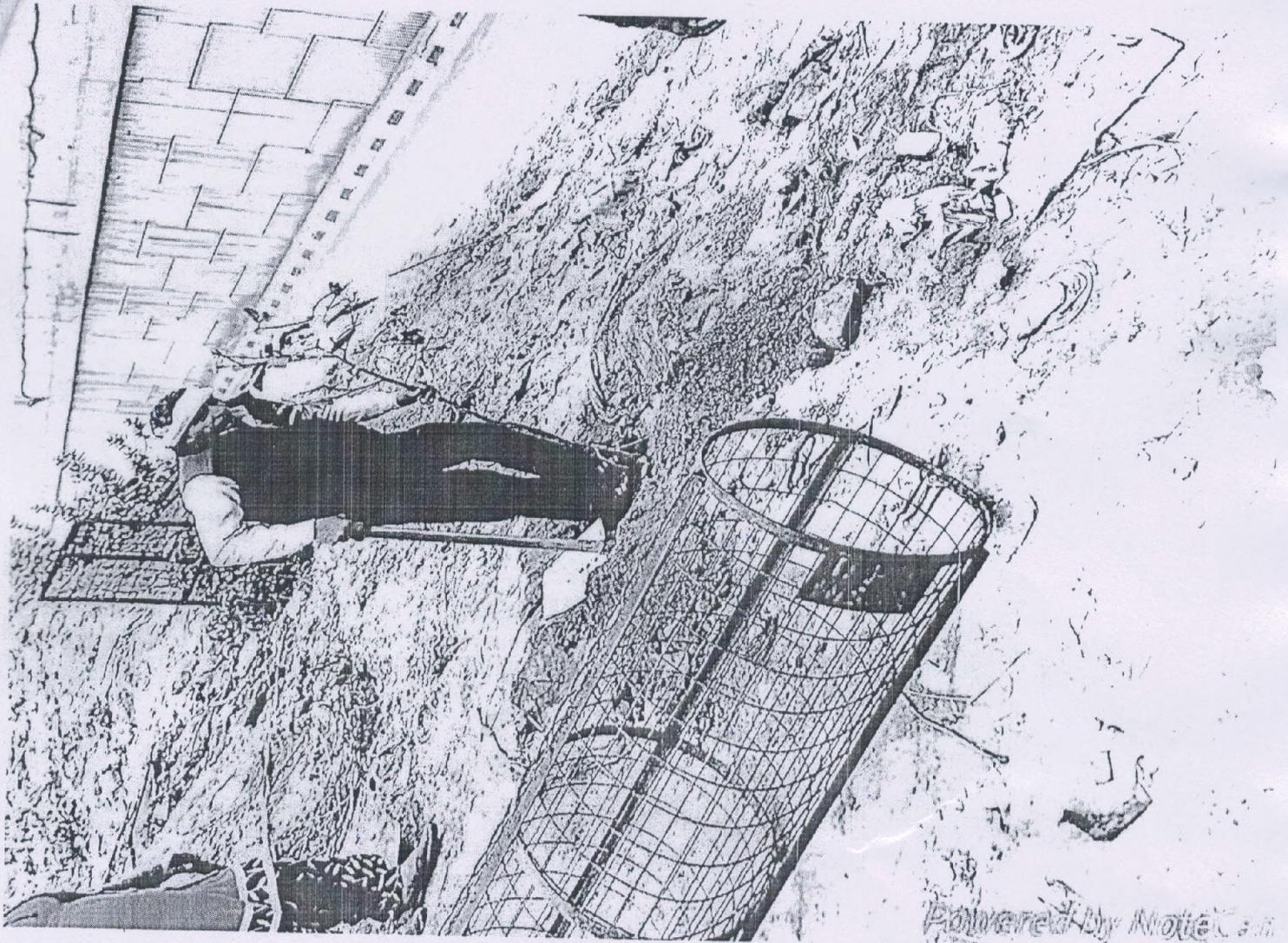
उपरोक्त विषय के सम्बन्ध में आपको अवगत करवाया जाता है कि वन राजिक अधिकारी, हिसार ने उक्त मामले में संयुक्त मौका निरीक्षण उपरान्त इस कार्यालय को अवगत करवाया है कि विभाग द्वारा जो पौधे 33 KVA High Tension Electricity Line के नीचे लगाए गये थे, उनको मूल स्थान से हटा कर दुसरी जगह लगा दिया गया है। जिसकी फोटो प्रति साथ संलग्न है। यह आपको सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।


वन मण्डल अधिकारी(क्ष0)
हिसार।

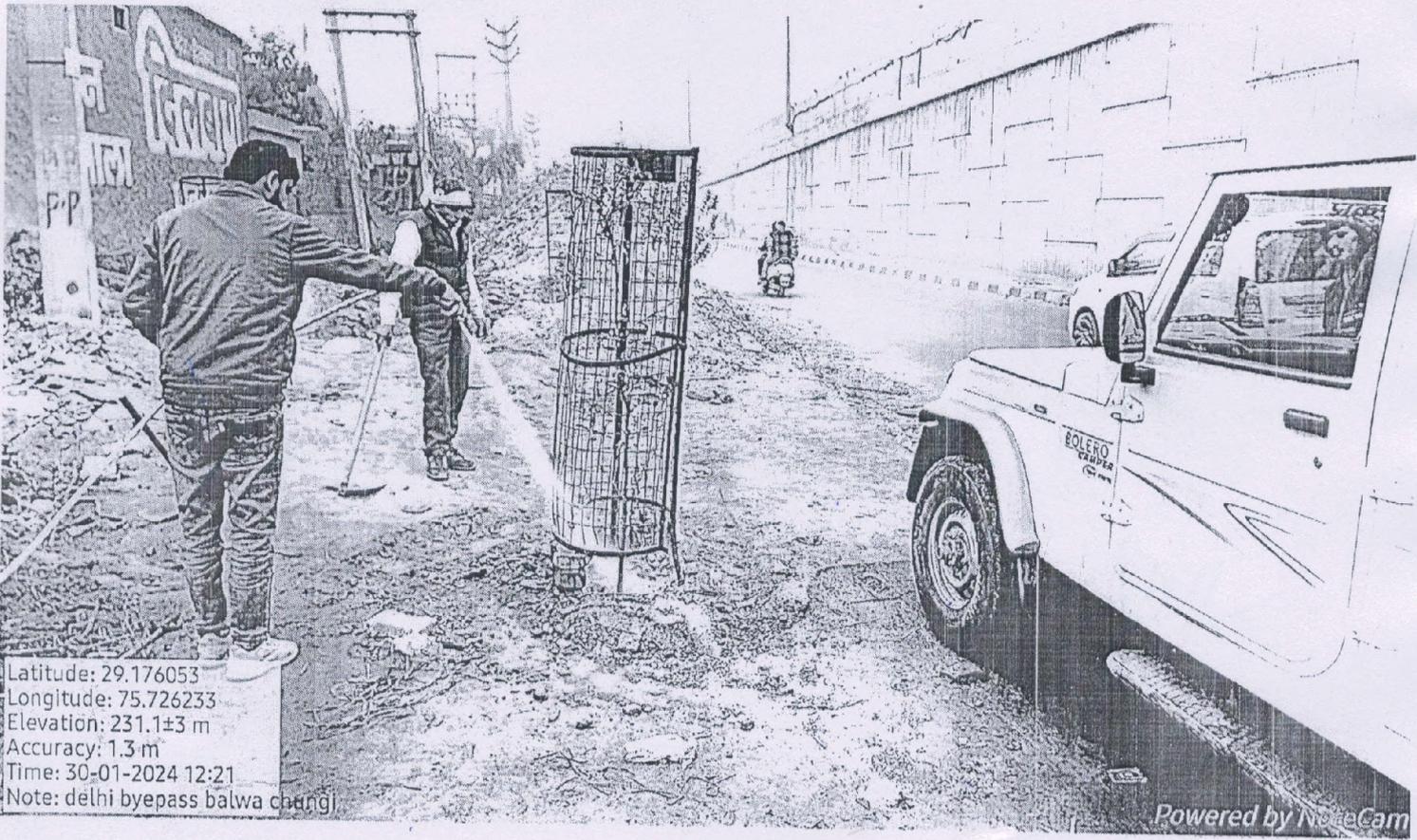


Latitude: 29.17617
Longitude: 75.726256
Elevation: 231.5±3 m
Accuracy: 1.8 m
Time: 30-01-2024 12:43
Note: delhi bypass balwa chungi

Powered by NattaCa



Powered by Notte.com





Office of the Executive Engineer, Public Health Engineering
Division No. 3, Hisar

कार्यालय कार्यकारी अभियन्ता, जन स्वास्थ्य अभियान्त्रिकी मण्डल न० ३ हिसार
Near N.D. Hospital, Gurudwara Road,
Model Town, Hisar 125002

Email: ee3hisar@phedharyana.gov.in Phone No.:01662247033



To

The Regional Officer,
Haryana State Pollution Control Board,

UE- II, Hisar

Subject :

Regarding ^{Memo No - 3083} OA No. 474 of 2023 titled as Jairam Dass Chawla Vs State of
Haryana

Ref:

HSPCB/HR/2023HR/2023/2721 dated 02.02.2024

On the above noted subject, it is informed that neither tree nor plants exists on
sewerline of PHED at the location mentioned in letter under reference.

This is for your kind information.


Executive Engineer